

Vacant posts of Chairman/Managing Director in Public Sector Undertakings

1198. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the details of Central Public Sector undertakings in which the posts of the Chairman/Managing Director/Chairman-cum-Managing Director are presently vacant and since when; and

(b) the steps taken to fill up the vacant posts?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND

PENSIONS (SHRIMATI MARGARET ALVA): (a) As per information available, the details of the Central Public Sector Undertakings in which the posts of Chairman/Managing Directors are presently vacant are furnished in the enclosed Statement.

(b) Filling up of vacancies is a continuous process and at any point of time, there will be some vacancies due to the expiry of tenure, resignation, lateral movement etc. Concerted efforts are made by the Government to fill up the vacancies of the posts of Chief Executives in the Central Public Sector Undertakings on priority basis, in accordance with the prescribed procedure.

STATEMENT

Vacant posts of Chief Executives in the Central Public Sector Undertakings as on 30-6-1991

<i>Sl. No.</i>	<i>Name of the post/enterprise</i>	<i>Date of vacancy</i>
1.	Managing Director, North Eastern Handicrafts & Handlooms Development Corpn.	23-2-91
2.	Managing Director, Educational Consultants (India) Limited.	4-1-91
3.	Chairman and MD, Manipur Drugs and Pharmaceuticals Limited.	New post
4.	Chairman and MD, National Textile Corporation (WB, A&O) Limited.	1-5-1990
5.	Managing Director, Indian Medicines and Pharmaceuticals Limited	21-5-1990
6.	Chairman and Managing Director, National Textile Corpn. (UP) Ltd.	28-11-1985
7.	Chairman and Managing Director, Oil India Limited	22-4-1990
8.	Chairman & MD, Air India	12-7-1990
9.	Managing Director, Vayudoot Limited	7-9-1990
10.	Chairman and MD, National Textile Corpn. (APK) Ltd.	10-9-1990
11.	Chairman and MD, Engineers India Limited	26-3-1991
12.	Chairman & Managing Director, Neyveli Lignite Corporation	1-10-1990
13.	Chairman & Managing Director, Hindustan Vegetable Oil Corpn.	12-7-1990

<i>Sl. No.</i>	<i>Name of the Post/enterprise</i>	<i>Date of vacancy</i>
14.	Managing Director, Rehabilitation Industries Corporation Limited	16-10-1990
15.	Managing Director, Hindustan Newsprint Limited	19-4-1991
16.	Managing Director, Bilai Steel Plant	25-2-1991
17.	Chairman & Managing Director, India Tourism Development Corporation	15-9-1990
18.	Chairman & Managing Director, Indian Drugs & Pharmaceuticals Limited	26-3-1991
19.	Managing Director, Hindustan Fluorocarbons Limited	26-12-1990
20.	Managing Director, Rajasthan Drugs and Pharmaceuticals Limited	23-4-1991
21.	Chairman and Managing Director, Hindustan Insecticides Ltd.	1-3-1991
22.	Chairman & Managing Director, Hindustan Fertilizers Corporation	20-12-1988
23.	Managing Director, Bharat Wagon & Engineering Company Limited	24-5-1991
24.	Chairman & Managing Director, Modern Food Industries (I) Ltd.	21-6-1990
25.	Chairman & Managing Director, Bongaigaon Refinery and Petrochemicals Limited	11-5-1991
26.	Managing Director, Tannery & Footwear Corpn.	24-4-1991
27.	Managing Director, U.P. Drugs and Pharmaceuticals Limited	7-4-1988
28.	Chairman & Managing Director, Fertilizers and Chemicals Travancore Limited	4-6-1989
29.	Chairman & Managing Director, Hindustan Machine Tools Ltd.	1-6-1991

Shifting of the Office of the Salt Commissioner to Gujarat

1199. SHRI CHANDUBHAI DESHMUKH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has requested the Union Government to shift the office of the Salt Commissioner to Gujarat; and

(b) if so, the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Yes, Sir.

(b) It has not been possible to agree to the request of the State Government of Gujarat due to various reasons, including administrative constraints.